

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1744(ND)/2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.08.2019**

**NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland
Buildtech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

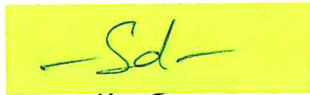
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Ms. Namita Jose, Advocate for the Petitioner
Mr. Karan Malhotra, Advocate for the Respondent**

ORDER

Mr. Karan Malhotra, Ld. Counsel has put in appearance on behalf of the
Corporate Debtor. Let reply be filed.

To come up for arguments on 12th September, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra,
Member (J)**